

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 108
(IB)-1164(ND)2019
IA/992/2021

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd

...

Applicant/Petitioner

Versus

M/s. Kreda Beauty Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

IA/992/2021: It is the third Status Report submitted by RP. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

—sd—

(L.N. GUPTA)
MEMBER (T)

—sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)